

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 36812-36891
/Genl./West/THC/2024

Dated, Delhi the 19/11/24

Sub.:- Notification regarding suspension from practice as an Advocate in any Court of Law.

Forwarded copy of Endorsement Letter No. 42930-43060/Genl./Misc./Circulation/2024 Dated 14.11.2024 along with its enclosure i.e. copy of Notification Bearing Ref No. 480/Gen/SF/2024 Dated 11.09.2024 of Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marga, New Delhi - 110049 received, on the subject cited above, from Ms. Ravinder Bedi, Ld. Officer In-Charge, General Branch, Central District/Ld. District Judge (Commercial Court), Tis Hazari Courts, Delhi for information for necessary action/compliance to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Hony. President, Bar Association, Tis Hazari Courts, Delhi.
3. The Hony. Secretary, Bar Association, Tis Hazari Courts, Delhi.
4. The Chairman, Website-Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

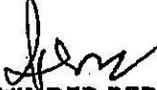
No. 42930 - 43060 /Genl./Misc./Circulation/2024

Dated, Delhi the 14 NOV 2024

Sub:- Notification regarding suspension from practice as an Advocate in any Court of Law.

Forwarded a copy of the Notification bearing Ref No. 480/Gen/SF/2024, dated 11/09/2024, received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi. *wst*
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi.

Encl. As above